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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD

RA/M.A/O.A./T.A./ 433 1989

Union of India Applicant (s).

B R Kyada Adv. for the
 Petitioner (s).

Versus

Nareshpal Singh R Respondent (s).

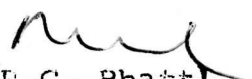
B B Gogia Adv. for the
 Respondent (s).

SR NO.	DATE.	ORDERS.
		stay & opiate of Award. (B R Kyada (Copy not sent))
02/11		RPAD Recd from Resp.
5/12/89		Mr. B R Kyada not present. Mr. B B Gogia has filed sick note. Adjourned. The case be posted for admission. B B Gogia 6/12/89 B B Gogia 5/12
18/1		Common letter issued in case no CA/422/89 letter dt- 18/1/90. B B Gogia 18/1/90 B B Gogia 18-01-90 SO
		RPAD Recd from Resp. Applicant Recd kept in CA/427/89 (21/02)
2/3		Parties absent. no documents produced Adjourned on same stage to 6/4/90.
6/4		Parties absent. no documents produced Adjourned on same stage to 13/5/90. 19/4/90 B B Gogia

SR NO.	DATE.	ORDERS.
	<u>1990</u>	
	19/11	Today case is on Board before Registrar. No documents produced. Enough admissions given earlier. It is a fit case to close the fight to file reply. Submitted for orders before Honorable Members.
	22/09/92	Flit
	27/08/92 Jr B 86	<i>[Signature]</i> 7/8/92 Ch Date informed to both advocates clients. DBL 22/09/92
GAC/		

MA/249/92
IN
O.A. 1328/92

OA 433/92

Date	Office Report	O R D E R
22-09-1992 		Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidayatullah of India. Call on 23/9/1992.  (R.C. Bhatt) Member (J)  (N.V. Krishnan) Vice Chairman *AS.

O.A. 433/89

DATE	OFFICE REPORT	ORDER
18.10.93	This matter is disposed of by common judgment in O.A. 422/89 & Ors. <i>M.R. Kolhatkar</i> (M.R. Kolhatkar) Member (A) vtc.	<i>R.C. Bhatt</i> (R.C. Bhatt) Member (J)
DATE	OFFICE REPORT	ORDER